

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

13. C.P.(IB)-3234(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **13.07.2021**

NAME OF THE PARTIES: M/s Edac Engineering Limited

V/s

G R Infrastructure PVT Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

C.P. 3234/2019

None appeared for the Petitioner despite listing the matter on board under the caption appearance/dismissal of the Petition. Service affidavit is also not filed by Petitioner. It appears that the petitioner is not interested in prosecuting the matter. Therefore, the above C.P. 3234 of 2019 is dismissed for non-prosecution.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)